

**GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF PUBLIC ENTERPRISES**

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**LOK SABHA  
UNSTARRED QUESTION NO. 2172  
TO BE ANSWERED ON THE 29<sup>th</sup> November, 2016**

**Development of Navratna PSUs**

**2172. SHRI RAJESH KUMAR DIWAKER:**

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is implementing any concrete steps to increase the competence and performance of Navratna Public Sector Undertakings in the country; and
- (b) if so, the details thereof?

**A N S W E R**

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
(SHRI BABUL SUPRIYO)**

(a) and (b) : The Government has already delegated financial and operational powers to the Boards of Navratna Central Public Sector Enterprises (CPSEs) in the areas of capital expenditure, investment in joint ventures/subsidiaries, human resources management, entering into technology joint ventures or strategic alliances, etc. in order to provide flexibility in decision making so as to enable these CPSEs to improve their competitiveness and performance.

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